

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 129 OF 2015 & IA NO. 206 OF 2015 AND**  
**APPEAL NO. 147 OF 2015 & IA NO. 241 OF 2015**

**Dated:** 11<sup>th</sup> January, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**APPEAL NO. 129 OF 2015 &**  
**IA NO. 206 OF 2015**

**In the matter of:**

**DCM Shriram Ltd.**

... **Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. A.K. Dubey

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-1 to R-4  
  
Mr. Raj Kumar Mehta  
Ms. Himanshi Andley  
Mr. Rajat for R-5

**APPEAL NO. 147 OF 2015 &**  
**IA NO. 241 OF 2015**

**In the matter of:**

**M/s Shree Cement Ltd.**

... **Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir  
Mr. Sumeet Sharma

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley  
Mr. Rajat for R-1  
  
Mr. Bipin Gupta for R-2 & R-3

## **ORDER**

The learned counsel, Mr. Kumar Mihir, appearing for the Appellant submits that he may kindly be permitted to file written submission along with application for Condonation of delay for the same within one week. The learned counsel, Mr. Bipin Gupta, appearing for Respondent Nos. 2 and 3 submits that he will file his written submission.

Submissions made by the learned counsel appearing for the Appellant as well Respondents Nos. 2 and 3 , at supra, place on record.

The learned counsel appearing for the Appellant is permitted to file written submission along with application for Condonation of delay for the same within one week after serving copy to the opposite side. The learned counsel, Mr. Bipin Gupta, appearing for Respondent Nos. 2 and 3 is permitted to enable him to file written submission on or before 29.01.2018 after serving copy to the opposite side.

Post these matters on **09.02.2018** as requested by the learned counsel for the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*Tpd/js*